

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1476

ANSWERED ON:14.08.2013

EXTENSION OF RTE ACT

Agarwal Shri Jai Prakash;Dubey Shri Nishikant ;Pradhan Shri Nityananda;Sainuji Shri Kowase Marotrao;Sardinha Shri Francisco;Suvendu Shri Adhikari;Vijayan Shri A.K.S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a proposal has been received for bringing pre-school learning under the purview of the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to extend the RTE Act to the secondary level;
- (d) if so, the details thereof along with the extent of funds required for the purpose;
- (e) whether the Government is also considering to include private educational institutions under the Act and if so, the details thereof;
- (f) whether the Union Government has any plan to provide free and compulsory education to girls up to college level to smooth out disparity in gender education;
- (g) if so, the details thereof; and
- (h) the steps taken for the effective implementation of RTE Act, 2009 in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (g): The Central Advisory Board of Education (CABE) in its 58th Meeting held on 7th June, 2011 had recommended the extension of the RTE Act from pre- primary to the secondary stage of education. A Committee of CABE on the subject of extension of the Right of Children to Free and Compulsory Education Act, 2009 to Pre-school Education and Secondary Education under the chairmanship of the Minister of State for Human Resource Development has already been set up to examine the feasibility of bringing pre-school education and secondary education under the purview of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and to prepare detailed financial estimates for implementing children's right to pre-school and secondary education. The present mandate of the RTE Act is to provide free and compulsory education to all children, including girls, till the elementary level.

(h): The Central Government has issued several guidelines for the effective implementation of the RTE Act. The Central Government has also provided Rs. 74,993.19 crore under the Sarva Shiksha Abhiyan (SSA) programme to States/UTs since the coming into force of the RTE Act, 2009 in order to ensure compliance by the States/UTs concerned.